

SHRI R S KHANDEKAR May I know why no register has been maintained or kept for all these applications?

SHRI MEHR CHAND KHANNA Sir, the number of rural claimants was nearly five lakhs. We have dealt with them for the last ten, twelve or fifteen years. It is not possible to keep the statistics. Applications are rejected or accepted under a particular rule.

SHRI R S KHANDEKAR My submission is that these are the judicial proceedings and, therefore, I would like to know why no register has been maintained for all these applications, under the rules.

SHRI MEHR CHAND KHANNA That register has not been maintained because we had to collect the information from all over India, and it was not possible for us to collect all those statistics.

SHRI R S KHANDEKAR Sir, when compensation is allowed under Rule 54, it is a very meagre compensation and they are not able to get compensation in other ways. Has any representation been received by the Government from refugees in this connection, Sir?

SHRI MEHR CHAND KHANNA Sir, under Rule 54 claims are assessed. We have given some concession, under Rule 54 that in the case of a widow or a minor, instead of land being given to her or to him, as the case may be, he or she can even take money in cash up to Rs 8000.

IMPORT OF FOREIGN NEWSPAPERS AND PERIODICALS

*897 **SHRI A M TARIQ** Will the Minister of COMMERCE AND INDUSTRY be pleased to state,

(a) whether Government's import policy has affected the import of foreign newspapers and periodicals,

(b) whether the cut imposed by Government has affected the work of research students and scholars of our Educational Institutions and Universities; and

(c) if so, whether Government propose any modification of the import policy with regard to the import of foreign newspapers and periodicals?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH) (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) Foreign newspapers and periodicals are allowed to be imported by post parcel without any import restrictions whatsoever, and imports by libraries, educational institutions etc are also freely allowed. Even in regard to imports against quota licences, the restrictions are of a very minor nature affecting only the number of copies of magazines permitted to be imported.

(b) No Sir

(c) Does not arise

شری اے۔ ایم۔ طارق - میں اس

سلسلہ میں یہ حائل چاہتا ہوں کہ جو

یہ پچھلے دنوں باہر کی چھپی ہوئی

کتابوں اور میگزینز پر پابندی لگائی

گئی بھی دو کیا یہ درست ہے کہ اس

پابندی کے لگنے سے دیمڈوں میں کمی

اضافہ ہوا ہے اور پچھلے سیلٹ کی کتاب

ہندوستان میں اس سے پانچ روپے

ساتھ بٹے پیسے کی اور سات پیسے کی

انگلیش میں چھپی ہوئی نیور میگزین

ایک روپے ۳۷ بٹے پیسے میں بکتی

ہے؟ اگر یہ درست ہے تو اس سلسلہ

میں حکومت کیا کارروائی کر رہی ہے؟

†[श्री ए० एम० तारिक : मैं इस मिल-मिला में यह जानना चाहता हूँ कि जो यह पिछले दिनों बाहर की छत्री हुई किताबों और मेगजीन्स पर पाबन्दी लगाई गई थी तो क्या यह दुरुस्त है कि इस पाबन्दी के लगने में कीमतों में काफी इजाफा हुआ है और पचास सेंट की किताब हिन्दुस्तान में इस समय पाँच रुपये साठ नये पैसे की और मान पैन्स की इंग्लैंड में छपी हुई न्यूज मेगजीन एक रुपये ३६ नये पैसे में बिकती है ? अगर यह दुरुस्त है तो इस मिलमिला में हुकूमत क्या कार्रवाई कर रही है ?]

श्री मनुभाई शाह : वह तो हमें आता ही नहीं। बाहर से जो पीरियाडिक्स अखबार वगैरह आते हैं उनका दाम तो कोई खास नहीं बढ़ा है।

MIGRATION FROM PAKISTAN TO INDIA

*898 SHRI M. P. BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) the number of persons who arrived in Assam from Pakistan on visas and migration certificates in the months of June and July, 1962;

(b) the number of persons who arrived in West Bengal from Pakistan during the same months; and

(c) how many of them have expressed their desire to settle in India?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) to (c) The information is being collected and as soon as it is available, it will be placed on the Table of the House.

SHRI M. P. BHARGAVA: May I know whether any rough figures are available?

SHRI DINESH SINGH: I mentioned that we were collecting this information. It would be far better to have accurate information than have any rough figures.

SHRI BHUPESH GUPTA: May I know the manner in which the information is being collected, whether the Central Government is doing it on the basis of its own machinery or it is asking the State Governments to do so?

SHRI DINESH SINGH: It is usually maintained by the State Government. We have to get the information from the State Government.

SHRI N. SRI RAMA REDDY: This question of people migrating from Pakistan to India, especially to Assam, has been very much talked about. We would like to know whether there are more reasons than meet the eye with regard to the large migration of Pakistanis to Assam because it has not been made clear as to why lakhs of people should be coming into Assam, whereas that is not the case with regard to West Pakistan.

SHRI JAWAHARLAL NEHRU: First of all, the figure, lakhs of people, is rather misleading. It is a newspaper figure, not an accurate figure. A number of people came three or four years after independence. Then was the normal flow which took place for the last fifty years or more, people coming from densely populated areas to sparsely populated areas. If you refer to the census of 1911, fifty years ago, this process is described graphically how large numbers were coming. In fact, it is described as a process of ants coming. So, that was a normal thing. Then, after independence, it slackened, slowed down. It went on in some degree up to 1952. After that, steps were taken to check and stop it and they were largely successful, not wholly. And lately, of course, further steps have been taken